

**Raipur in Madhya Pradesh as  
National Highway;**

(b) if so, the steps taken to implement the above proposal; and

(c) whether it is likely to be declared as National Highway in 1988-89?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) No, Sir.

(b) Does not arise,

(c) Owing to financial constraints in the Central Sector Roads programme in the 7th Five Year Plan and other priority considerations, it is not possible to include the road in question in the network of National Highways

**Energy conservation Campaign by  
Railways**

3006. SHRI V. NARAYANASAMY: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Railways have launched massive campaign <sup>^</sup>or energy conservation to save coal, diesel and electricity; and

(b) what is the total amount of money to be saved by Railways by this energy saving campaign?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): (a) Yes, Sir.

(b) No specific target has been laid down.

**Scheme to Strengthen Educational  
Infrastructure**

3007. SHRIMATI KAILASHPATI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have initiated a scheme to strengthen educational infrastructure and to provide job opportunities to people living in the border States of Jammu and Kashmir, Punjab, Rajasthan and Jammu and Kashmir; if so, what are the details in this regard;

(b) what are the details of different programmes to be implemented under the said scheme in Punjab the amount earmarked and the areas to be covered under the said schemes;

(c) whether Fazilka in Punjab would be covered by the programme under the said schemes; if so, what are the details thereof and if not, what are the reasons therefor; and

(d) what has been the progress of scheme so far in Punjab?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAH): Tile Scheme of Border Area Development (Education) Programme which covers four border States of Jammu and Kashmir, Punjab, Rajasthan and Gujarat lays emphasis on overall human resource development and the strategy is that the sections of the people who have remained deprived of educational and developmental opportunities receive priority. Under the Scheme, funds are provided to the State Governments for opening new schools, providing essential facilities to schools, setting up of adult education and non-formal education centres, establishment of Polytechnics and ITIs and for youth programmes and programmes of cultural development, etc,

(b) and (c) Administrative approval of Rs. 8, 59, 45, 000/- has been issued during 1987-88 for construction of school buildings, strengthening of infrastructure, new schools, procuring of land for District Institute of Education and Training, non-formal and adult education, Youth Development programme and for Technical Education, including strengthening and establishment of ITIs. Three Border Districts of Punjab viz. Amritsar, Ferozepur (which includes Fazilka) and Gurdaspur are covered under the Scheme.

(d) So far an amount of Rs. 5, 23, 95, 000/- has been released to the Government of Punjab for strengthening of infrastructure in schools, procuring land for DIET, non-formal and adult

education, youth development programmes, vocationalisation of education, technical education, etc.

**Withdrawal from Provident Fund by Delhi University Teachers for purchase of Household Articles**

3008. SHRI NARAYAN KAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) whether Professors/Readers/Lecturers of Delhi University colleges are permitted to withdraw their own non-refundable provident fund for purchases of household articles for personal use after successful completion of minimum 18 years of service, if so, what are the details thereof; and

(b) if reply to part (a) above be in negative what technical/financial difficulties UGC or University of Delhi are having for not releasing their own contribution even after 18 years of services?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) and (b) According to the Statutes of the Delhi University the employees of the University are entitled to the same benefits as applicable to Central Government employees with regard to General Provident Fund/Contributory Provident Fund. As there is no provision in the Central Government Rules for granting withdrawals from GPF/CPF for purchase of household articles for personal use, no such withdrawal is permitted by the University.

**Releasing of Loans to Delhi University Teachers for Purchase of a Vehicle**

3009. SHRI NARAYAN KAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that UGC/Delhi University Authorities are not releasing loans to Professors/Readers/Lecturers who

have completed 16 years of service for purchase of a vehicle even after they have left it 2 years ago; if so the reasons therefor; and

(b) when such loans are likely to be released?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) and (b) According to the information furnished by the University of Delhi, conveyance advances are sanctioned by the University to their teachers on first come first served basis and subject to availability of funds. Due to the large number of applicants and limited funds it takes approximately five years for the University to clear an application for purchase of a vehicle.

**Incentives to the Officers involved in the Family Planning**

3010. SHRI AJIT P. K. JOGI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware of the adverse effect of the recently introduced attractive incentives to State and district/divisional level officers wherein in their zeal to get these rewards, large bungling and manipulation is being done by them; both by false reporting of results by including non-existent, fake, false and non-eligible cases;

(b) if so, what remedial steps are being taken to check/stop it;

(c) whether Government get the figures of certain States/districts checked by a third and independent agency to ascertain the veracity thereof; and

(d) whether Government consider stop incentives to individuals and concentrate on incentives to panchayats, municipal wards, corporations, voluntary bodies etc.?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b). No confirmed reports of large scale bungling, manipulation, false reporting of figures